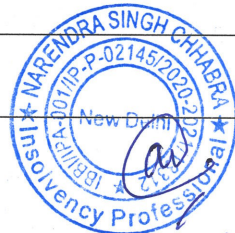


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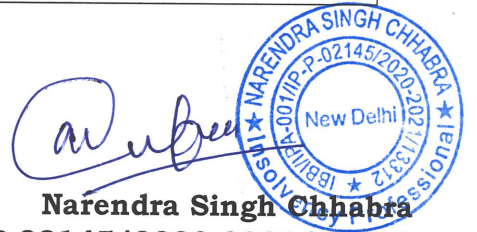
**INVITATION FOR EXPRESSION OF INTEREST FOR
KIRTIMAN CEMENTS & PACKAGING INDUSTRIES LIMITED IN MANUFACTURING
AT YAMUNA NAGAR, HARYANA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Kirtiman Cements & Packaging Industries Limited CIN: U26941CH1996PLCO17613 PAN: AADCK0078N
2.	Address of the registered office	SCO, 196-197, Sector 34A, Chandigarh, UT, Chandigarh, India - 160022
3.	URL of website	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
4.	Details of place where majority of fixed assets are located	Plot No. 17-20, Mankpur Industrial Estate, Jagadhari, District Yamuna Nagar, Haryana - 135002
5.	Installed capacity of main products/ services	The company is involved in Manufacture of plastic articles/fabric for the packing of goods. (300-400 Tons per month) For further details it can be requested through an email to the RP at kirtiman.cirp@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	As per Audited financials revenue from operations during the year 2022-23 was Rs. 16.66 Crores. Audited financials not available for 2023-24 & 2024-25.
7.	Number of employees	09
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor) Or through an email request to the RP at kirtiman.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
10.	Norms of ineligibility applicable under section 29A are available at:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
11.	Last date for receipt of expression of interest	18.01.2026
12.	Date of issue of provisional list of prospective resolution applicants	28.01.2026
13.	Last date for submission of objections to provisional list	02.02.2026



14.	Date of issue of final list of prospective resolution applicants	12.02.2026
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.02.2026
16.	Last date for submission of resolution plans	19.03.2026
17.	Process email id to submit Expression of Interest	kirtiman.cirp@gmail.com
18.	Details of the corporate debtor's registration status as MSME	Udyam Aadhaar Number: HR19B0005871 Registration Date: 21.05.2019



Narendera Singh Chhabra

IBBI/PA-001/IP-P-02145/2020-2021/13312

(AFA Valid up to: 31-12-2025)

Resolution Professional in the matter of

Kirtiman Cements & Packaging Industries Limited

Email address: kirtiman.cirp@gmail.com

Date: 03.01.2026

Place: Chandigarh